

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
CENTRAL ZONAL BENCH AT BHOPAL,
CASE NUMBER : APPEAL 11/2024 (CZ)

IN THE MATTER OF:

M/s JAYSHRI GAYATRI FOODS PRODUCTS PVT. LTD.

.....APPLICANT

VERSUS

MADHYA PRADESH POLLUTION CONTROL BOARD

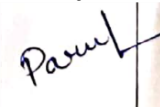
.....RESPONDENT

INDEX

Sr. No.	Particulars	Annexure	Page
1.	Action Taken Report in compliance to the Hon'ble NGT order dated 06/08/2024 in the matter of Appeal 11/2024 (CZ) M/s Jayshri Gayatri Foods products Pvt. Ltd. V/s MPPCB through its Member Secretary & Ors.		01-05
2.	Detailed inspection report In compliance to the order of Hon'ble NGT dated 06/08/2024, of M/s Jayshri Gayatri Foods Pvt. Ltd., Village-Pipaliya Meera, TehsilSehore, District-Sehore (M.P.)which was conducted by MPPCB Officials on dated 10/08/2024.	Annexure – A	06-38
3.	The copy of letter issued to the industry regarding levied environmental compensation of Rs. 3,20,000/-.	Annexure- B	39
4.	MPPCB, Bhopal issued order vide letter no. 3998 dated 20/08/2024 for the restoration of the electric power supply for regular operation of unit M/s Jayshri Gayatri Foods Pvt. Ltd., Village-Pipaliya Meera, Tehsil- Sehore, District-Sehore (M.P.) with directions to the industry	Annexure – C	40-45
5.	The copy of order of MPEB regarding electric power supply restoration of the industry	Annexure – D	46

Date:28.08.2024

Submitted by MPPCB:-



through Counsel

Adv. Parul Bhadoria

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ACTION TAKEN REPORT

Sub:-Action Taken Report in compliance to the Hon'ble NGT order dated 06/08/2024 in the matter of Appeal 11/2024 (CZ) M/s Jayshri Gayatri Foods products Pvt. Ltd. V/s MPPCB through its Member Secretary & Ors.

Hon'ble NGT issued following instructions on dated 06/08/2024 in the matter of Appeal 11/2024 (CZ) M/s Jayshri Gayatri Foods products Pvt. Ltd. V/s MPPCB through its Member Secretary & Ors.:-

“...3. We have considered the measures required to be taken in light of recommendation of CPCB which is as under:-

“The revocation of the closure direction may be considered after the following compliances made by the industry: -

- i. Submit the action plan for cleaning the agricultural land where intentional discharge was done & execute within 7 days.*
- ii. Clean up the old ETP and put PTZ camera to supervise any discharge outside the premise.*
- iii. Scientifically dispose the raw material spoiled during the closure period.*
- iv. Submit the ZLD plan with Bank Guarantee to MPPCB.*
- v. Submit the emergency protection plan.*
- vi. Provide the Hazardous waste storage site, display board as per the HOWM Rules 2016.*
- vii. Provide separate storage for milk fat storage to avoid spillage.*
- viii. Repair flow meter installed at new ETP inlet & other places. Install flow meter at the effluent outlet point at the plant premises. MPPCB may verify the functionality of the same.”*

Also, it is recommended that –

➤ *MPPCB may conduct the water audit of the industry to ascertain the actual water consumption, waste water generation, treatment & utilization.*

➤ *MPPCB may assess & imposed Environmental damage cost and recover the same.*

4. *Accordingly, we direct the Project Proponent and State PCB to act in accordance with the recommendations and submission by the CPCB and remedial measures must be adopted as soon as possible.*

5. *After compliance of the recommendation submitted by the CPCB, the project proponent shall submit the report to the State PCB and State PCB will immediately take a decision for the continuance of the operation of the unit. This order may not be treated as a permission to operate the unit, but it is for the State PCB to comply the environmental conditions and if all the recommendations submitted and reported by the CPCB are complied and in-case steps and measures have been taken by the Project Proponent for the compliances of the conditions, then in that case the State PCB will immediately consider the revocation of the closure direction within a time frame say within a week after the report submitted by the Project Proponent.*

6. *In-case the State PCBs is of the opinion that the unit is to be permitted to operate, then in that case a bank guarantee of Rs 5 lakhs should be furnished by the unit with the condition that in case of further violation, that amount shall be forfeited in favour of the State.*

7. *In-case of compliances of the conditions and recommendations submitted by the CPCB, the electric supply may be connected again for proper and smooth functioning and maintenance of the unit. Further Action Taken Report by the State PCB be filed within 15 days.”*

1) In compliance to the order of Hon'ble NGT dated 06/08/2024, an inspection of M/s Jayshri Gayatri Foods Pvt. Ltd., Village-Pipaliya Meera, Tehsil-Sehore, District- Sehore (M.P.) was conducted by MPPCB Officials on dated 10/08/2024 and the detailed inspection report is enclosed as **Annexure - A**. As per the inspection report, the compliance status of the instructions issued by Hon'ble NGT on dated 06/08/2024 are mentioned as under: -

COMPLIANCE OF CPCB RECOMMENDATIONS :-

No	Recommendations of CPCB	Compliance by Industry
i.	Submit the action plan for cleaning the agricultural land where intentional discharge was done & execute within 7 days	Complied (kindly refer Page no. 8)
ii.	Clean up the old ETP and put PTZ camera to supervise any discharge outside the premise	Complied (kindly refer Page no. 9)
iii.	Scientifically dispose the raw material spoiled during the closure period	Complied (kindly refer Page no. 9 & 10)
iv.	Submit the ZLD plan with Bank Guarantee to MPPCB	ZLD plan is submitted. A letter is issued by MPPCB for the submission of Bank Guarantee. (kindly refer Page no. 10-12)
v.	Submit the emergency protection plan	Complied (kindly refer Page no. 12)
vi.	Provide the Hazardous waste storage site, display board as per the HOWM Rules 2016	Complied (kindly refer Page no. 12)
vii.	Provide separate storage for milk fat storage to avoid spillage	Complied (kindly refer Page no. 13)
viii.	Repair flow meter installed at new	Complied


	ETP inlet & other places. Install flow meter at the effluent outlet point at the plant premises. MPPCB may verify the functionality of the same	(kindly refer Page no. 13)
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COMPLIANCE OF ADDITIONAL RECOMMENDATIONS

ix.	MPPCB may conduct the water audit of the industry to ascertain the actual water consumption, waste water generation, treatment & utilization	The water audit report is prepared and details are given at page no. 13-15.
x.	MPPCB may assess & imposed Environmental damage cost and recover the same	- MPPCB assessed the EC as per CPCB guidelines. (kindly refer Page no. 15) - A letter is issued to the industry regarding levied environmental compensation of Rs. 3,20,000/-. The copy of letter is enclosed as Annexure B.

2) In light of above points and as per the order dated 06/08/2024 of Hon'ble NGT, status of compliance of CPCB recommendations are found satisfactory during the inspection dated 10/08/2024. Therefore, in compliance of the order of Hon'ble NGT dated 06/08/2024, MPPCB, Bhopal issued order vide letter no. 3998 dated 20/08/2024 for the restoration of the electric power supply for regular operation of unit M/s Jayshri Gayatri Foods Pvt. Ltd., Village-Pipaliya Meera, Tehsil- Sehore, District- Sehore (M.P.) with the following directions to the industry mentioned as under. The copy of the order is enclosed as **Annexure C:-**

- (a) The industry will comply with the consent conditions given by MPPCB.
- (b) The industry will ensure adherence to the recommendations of CPCB as mentioned in the order of Hon'ble NGT dated 06/08/2024,
- (c) The industry will implement zero liquid discharge (ZLD) and will submit a bank guarantee of 25 percent of the cost of zero liquid discharge (ZLD) scheme to MPPCB before 15/10/2024.
- (d) As per the para 6 of the order of Hon'ble NGT dated 06/08/2024, a bank guarantee of Rs 5 lakhs with validity period of 3 years should be furnished by the industry to ensure that there shall not be any violation in future.
- (e) The industry shall deposit the imposed environmental compensation of Rs. 3.20 lakhs by MPPCB immediately.
- 3) As per above order dated 20/08/2024 of MPPCB regarding electric power supply restoration of the industry, M.P. Electricity Board, Sehore complied with the order and restored the electricity of the unit M/s Jayshri Gayatri Foods Products Pvt. Ltd., Village-Pipaliya Meera, Tehsil- Sehore, District- Sehore (M.P.) on dated 21/08/2024 at 09:25 A.M. The copy of order of MPEB is enclosed as **Annexure D**.


27/08/2024
Brajesh Sharma
Regional Officer
RO, MPPCB, Bhopal


27/8/2024
Prakamya Tiwari
AE
RO, MPPCB, Bhopal

INSPECTION REPORT

Sub:-Inspection Report in compliance to the Hon'ble NGT order dated 06/08/2024 in the matter of Appeal 11/2024 (CZ) M/s Jayshri Gayatri Foods products Pvt. Ltd. V/s MPPCB through its Member Secretary & Ors.

As per the instruction, an inspection of M/s Jayshri gayatri foods Pvt. Ltd., Village-Pipaliya Meera, Tehsil- Sehore, District- Sehore (M.P.) was conducted by MPPCB Officials Shri Brajesh Sharma, Regional Officer, RO, MPPCB, Bhopal, Shri JK Rajoriya, Junior Scientist, RO, MPPCB, Bhopal and Shri Jainendra Chandel, Chemist, RO, MPPCB, Bhopal on dated 10/08/2024. During inspection the industry representative Mr Amit Kuklod, Director and Mr Jaideep Mukherji were present. The inspection was carried out to observe the present status of Hon'ble NGT instructions issued on dated 06/08/2024 in the matter of Appeal 11/2024 (CZ) M/s Jayshri Gayatri Foods products Pvt. Ltd. V/s MPPCB through its Member Secretary & Ors. The main points of the order are shown as under:-

“3. We have considered the measures required to be taken in light of recommendation of CPCB which is as under:-

“The revocation of the closure direction may be considered after the following compliances made by the industry: -

- i. Submit the action plan for cleaning the agricultural land where intentional discharge was done & execute within 7 days.*
- ii. Clean up the old ETP and put PTZ camera to supervise any discharge outside the premise.*
- iii. Scientifically dispose the raw material spoiled during the closure period.*
- iv. Submit the ZLD plan with Bank Guarantee to MPPCB.*
- v. Submit the emergency protection plan.*
- vi. Provide the Hazardous waste storage site, display board as per the HOWM Rules 2016.*

- vii. *Provide separate storage for milk fat storage to avoid spillage.*
- viii. *Repair flow meter installed at new ETP inlet & other places. Install flow meter at the effluent outlet point at the plant premises. MPPCB may verify the functionality of the same.”*

Also, it is recommended that –

➤ MPPCB may conduct the water audit of the industry to ascertain the actual water consumption, waste water generation, treatment & utilization.

➤ MPPCB may assess & imposed Environmental damage cost and recover the same.

- 4. Accordingly, we direct the Project Proponent and State PCB to act in accordance with the recommendations and submission by the CPCB and remedial measures must be adopted as soon as possible.*
- 5. After compliance of the recommendation submitted by the CPCB, the project proponent shall submit the report to the State PCB and State PCB will immediately take a decision for the continuance of the operation of the unit. This order may not be treated as a permission to operate the unit, but it is for the State PCB to comply the environmental conditions and if all the recommendations submitted and reported by the CPCB are complied and in-case steps and measures have been taken by the Project Proponent for the compliances of the conditions, then in that case the State PCB will immediately consider the revocation of the closure direction within a time frame say within a week after the report submitted by the Project Proponent.*
- 6. In-case the State PCBs is of the opinion that the unit is to be permitted to operate, then in that case a bank guarantee of Rs 5*

lakhs should be furnished by the unit with the condition that in case of further violation, that amount shall be forfeited in favour of the State.

7. In-case of compliances of the conditions and recommendations submitted by the CPCB, the electric supply may be connected again for proper and smooth functioning and maintenance of the unit. Further Action Taken Report by the State PCB be filed within 15 days.”

The Geographical locations, photographs and visual observations were recorded during inspection. The Photographs are enclosed as **Annexure-I**. The statuses of compliance of the recommendations of CPCB by Project proponent are observed during the inspection and details are mentioned as under: -

i. Submit the action plan for cleaning the agricultural land where intentional discharge was done & execute within 7 days

- Project proponent vide letter dated 08/08/2024 and dated 12/08/2024 has submitted action taken report for the cleaning of agriculture land where intentional discharge was done. Copy enclosed as **Annexure – II & III**
- PP has cleaned and ploughed the land and sowing vegetation for cows.
- The MPPCB officials inspected the agriculture land on 10/08/2024 and observed that the pipes used for discharge of untreated industrial effluent of M/s Jayshri gayatri foods Pvt. Ltd., Village-Pipaliya Meera, on agriculture land are removed and no pipe was observed.
- No industrial effluent was observed on the agriculture land during inspection.
- The agriculture land on which intentional discharge was seen on dated 10/07/2024 was cleaned by PP and also ploughed the land to overturn the upper soil cover.
- The grass was seen growing on the land.

ii. Clean up the old ETP and put PTZ camera to supervise any discharge outside the premise

- PP vide letter dated 08/08/2024 and dated 12/08/2024 submitted that they have cleaned all the tanks of old ETP and will be used for storing water for firefighting system. Copy enclosed as **Annexure – II & III**
- As per letter underground tank at ETP site will be used as effluent collection tank and after removal of fat the effluent will be transferred to new Effluent Treatment Plant of 500 KLD capacity for treatment.
- The MPPCB officials on dated 10/08/2024 inspected the old ETP of 200 KLD capacity located on the back site of industry and observed that the tanks are cleaned & emptied and not effluent was found stored in to it.
- PTZ camera was found installed on the column of boiler house. The representative of unit shown the live demonstration of PTZ camera. It was operational and having clear view to supervise and discharge outside the premises.

iii. Scientifically dispose the raw material spoiled during the closure period

- PP vide letter dated 08/08/2024 and dated 12/08/2024, submitted that the raw material which got spoiled due to non-availability of electricity is being treated as per plan. The spoiled milk which was already there in the stock used to produce waste powered and waste fat and remaining waste water sent to ETP for treatment. Copy enclosed as **Annexure – II & III**
- The MPPCB officials on dated 10/08/2024 inspected the plant and observed that the perishable matter is disposed of as all the tanks were found empty.
- As per the Honble NGT order dated 25/07/2024, MPPCB issued vide order dated 30/07/2024 to MPEB to revoke the electric

power supply for 09 days to scientific disposal of the spoiled raw material, .

- Accordingly PP has operated the plant to reduce the pollution load of the spoiled milk by removing waste powder and waste from the spoiled milk and then sent the waste water generated from above process to ETP of 500 KLD capacity for final treatment.
- During inspection no foul smell was felt within the plant area.
- During inspection the electric power of the unit was found disconnected by MPEB and plant was not in operation.

iv. Submit the ZLD plan with Bank Guarantee to MPPCB

- PP vide letter dated 08/08/2024 and dated 12/08/2024 submitted the ZLD plan. Copy enclosed as **Annexure – II & III**
- As per ZLD plan PP submitted that they will also procure and install suitable ME (Evaporator) to evaporate any excess water by July 2025. They will pay the bank guarantee as per the directions of the MPPCB.
- The main points of ZLD plan is as under:
 - The company draws on an average approx. 30 KLPD water from its borewell. This borewell is authorised for drawing max. 32 KLPD water by CGWA.
 - The Company processes milk for production of various products like Paneer, Cheese etc. and thereby produces whey. Which varies on daily basis based on intake of raw milk, raw milk being a natural commodity gets affected by season and demand
 - The remaining quantity of water required for the operation of the plant is received from the recycled RO treated waste water from the ETP situated approx. 2 KM away from the plant, quality of which is maintained as per the norms of the CPCB. And the evaporator condensate during manufacturing process.
 - The total water available is used for the following purposes
 - a. Operation of the Steam Boiler -2 nos. with capacity 8 TPH and 12 TPH respectively.
 - b. Operation of the Refrigeration system which is

connected with cooling towers and evaporative condensers.

- c. The RO reject is evaporated through Mist Evaporators.
- d. Cleaning of premises, production area, office area, plant and machinery, equipment, toilets, cleaning of vehicles etc.
- e. Drinking water, hand wash, foot wash, horticulture, cleaning of uniforms etc.
- The company also maintains a cow shed comprising approx. 180 cows and therefore a lot of water is used for cleaning activities to keep the shed clean. The cow-dung is used to produce manure which is then used for the land mentioned above.
- The plant therefore maintains Zero Liquid Discharge.
- The MPPCB officials on dated 10/08/2024 inspected the Bore well, Fresh water storage area, Effluent Treatment Plant of 500 KLD capacity.
- The 500KLD UASB technology based ETP has following unit operations with their capacity:

S.NO.	Unit operation	Capacity
1.	Screen Chamber & Fat trapper	08 KL
2.	Equalization tank	450KL
3.	UASB reactor	3000KL
4.	Primary clarifier	150KL
5.	Aeration tank	750KL
6.	Secondary clarifier	150KL
7.	Filter feed tank	25KL
8.	Ultra-Filtration	50KL
9.	Reverse Osmosis	20KL/hr
10.	RO permeate tank	80KL
11.	RO reject tank	70KL

- The ETP was found operational but effluent was not coming from the plant as power supply of the plant was disconnected. PP informed that the ETP is kept functional to make bio-reactor media alive. This is achieved by recirculation of available waste

water.

- Two HDPE pipes line are laid from plant to ETP and from ETP to Plant to carry effluent and treated water respectively through these pipes.
- A site lab is establish in the ETP premises and record being maintained about flow and chemical parameters of effluent and treated waste water.
- The UASB anaerobic digester
- Two PTZ cameras are installed which are accessible through internet

v. Submit the emergency protection plan

- PP vide letter dated 08/08/2024 and dated 12/08/2024 submitted the emergency protection plan. Copy enclosed as **Annexure – II & III**
- As per plan 500 KLPD is having sufficient storage in terms of collection tank and RO water storage tank. Still in case of any breakdown the untreated effluent can be stored in the empty tanks of the old ETP storage tanks till the problem is fixed. In case of any major breakdown where repair may take long time, and the effluent cannot be further stored, the production will be halted till 500 KLPD ETP is functional again.

vi. Provide the Hazardous waste storage site, display board as per the HOWM Rules 2016

- The MPPCB officials on dated 10/08/2024 inspected the Hazardous Storage area and the display board as per the HOWM Rules 2016
- PP has provided covered shed with proper platform and collection pit for Hazardous waste storage within the plant premises.
- Display board as per the HOWM Rules 2016 is provided at the entrance of the plant.

vii. Provide separate storage for milk fat storage to avoid spillage.

- The MPPCB officials on dated 10/08/2024 inspected the Storage area for milk fat storage. PP has provided covered shed with proper platform.

viii. Repair flow meter installed at new ETP inlet & other places. Install flow meter at the effluent outlet point at the plant premises. MPPCB may verify the functionality of the same

- The MPPCB officials on dated 10/08/2024 inspected the flow meters installed at Generation point of effluent at plant, at ETP inlet, at ETP outlet and at RO inlet.
- The new flow meters are installed and were in functional condition.

Additional Points

ix. MPPCB may conduct the water audit of the industry to ascertain the actual water consumption, waste water generation, treatment & utilization.

- The MPPCB officials on dated 10/08/2024 discussed the actual water consumption, waste water generation, treatment & utilization of treated waste water with the plant representative. Accordingly the information provided by PP are given as under:
 - The product wise manufacturing process and the details of plant and machinery are enclosed as **Annexure – IV**
 - There are total 10 products manufactured using milk as main raw material.
 - The products are Butter, Cheese, Cream , Dairy Based Dessert (Sweet), Fat Spread and Mayonise, Flavoured Milk, Ghee, Milk Powder, Paneer and Ready To Eat.
 - Water supply is from one bore well and per day water extraction is 32 KLD. Plant is having a 100 KL storage facility within the plant premises.
 - The average production is reported as 250000LPD of Milk.

- There are two Boilers of 8 TPH capacity and 12 TPH capacities. Water consumption is 30 KLD and Boiler blow down is 15 KLD.
- DM plant is having capacity of 10KLPH capacity.
- Water consumption and discharge from different activities are as under:

Activity	Quantity
Water consumption in Boiler	30KLPD
Boiler Blow down KLD	15KLPD
DM Plant Details	10KLPH
Manufacturing Process KLD	25KL
Water required for the washing and cleaning in KLD	150KL
Water consumption in Plantation	10 KLPD
Total waste water generation KLD	362 KLPD
Quantity of Treated waste water recycled KLD	186 KLPD
Uses of Recycled treated waste water KLD	186 KLPD

- Activity wise water consumption and source of water is given as under:

Uses Activity	Quantity of Water (liters)	Source of Water	Waste water generation (liters)
Cooling Tower	155000	Recycled treated effluent RO	10000
Steam Boiler	30000	Recycled treated effluent RO	15000
Domestic	5000	Borewell	3000
Manufacturing Process	25000	Borewell	184000*

Cleaning -in- place	105000	Evaporator condensate	105000
Vehicle cleaning	35000	Evaporator condensate	35000
Gardening	10000	Evaporator condensate	0
Floor cleaning	10000	Evaporator condensate	10000
Toilets	1000	Recycled treated effluent RO	800
Mist Evaporator	155000	RO reject water	0

- In view of above it is observed that during the manufacturing of Paneer, Cheese, Skim Milk, Butter, Fat Spread water is not added but water is generated. Whereas in the manufacturing of Mayo water is consumed for preparation.
- Most of the water is required for cleaning and washing purposes to maintain hygienic conditions within the plant area.
- The vehicles carrying fresh milk to plant also washed thoroughly with fresh water after unloading of milk.
- In view of Fresh water intake from Bore well is approx 32 KLD whereas waste water generation is approx 320-365 KLD (Avg).

x. MPPCB may assess & imposed Environmental damage cost and recover the same.

- Environmental Compensation on M/s Jayshri Gayatri Food Products Pvt. Ltd., Village-Pipaliya Meera, Tehsil- Sehore, District- Sehore (M.P.) for violation period 09/07/2024 to 16/07/2024. is assessed based on the CPCB methodology of EC assessment. Details of assessment is enclosed as **Annexure - V**
- Environmental Compensation to be levied on M/s Jayshri gayatri foods Pvt. Ltd., Village-Pipaliya Meera, Tehsil- Sehore, District- Sehore is **Rs. 3,20000/-**

In light of above points and as per the order dated 06/08/2024 of Honble NGT status of compliance of CPCB recommendations are found satisfactory during the inspection dated 10/08/2024. Therefore restoration of electric power supply for regular operation of unit M/s Jayshri gayatri foods Pvt. Ltd., Village-Pipaliya Meera, Tehsil- Sehore, District- Sehore (M.P.) may be considered.



Jainendra Chandel
Chemist,
Regional Office,
M P P C B
Bhopal



Jaikumar Rajoriya
Junior Scientist
Regional Office
M P P C B
Bhopal



Brajesh Sharma
Regional Officer
RO, MPPCB
Bhopal

Photographs taken during Inspected Dated 10/08/2024









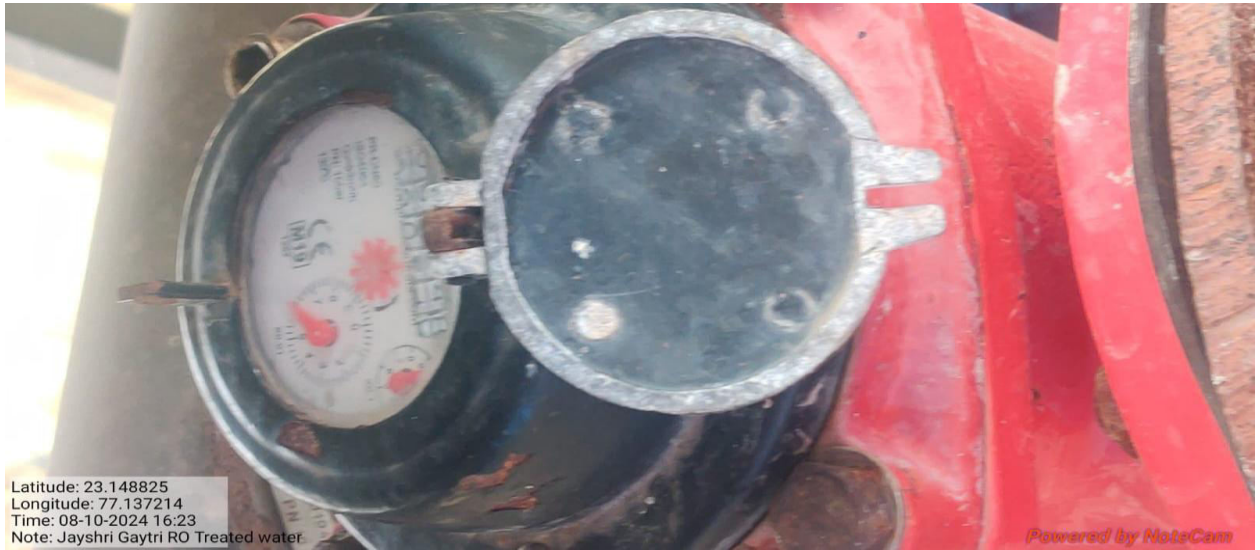






Latitude: 23.14891
Longitude: 77.1368
Time: 08-10-2024 16:28
Note: Jayshri Gaytri effluent intake water meter

Powered by NoteCam



Latitude: 23.148825
Longitude: 77.137214
Time: 08-10-2024 16:23
Note: Jayshri Gaytri RO Treated water

Powered by NoteCam

कार्यालय प्रमुख सचिव पर्यावरण
क. 4048 विनांक 8-8-24
कमल सीता



JAYSHRI GAYATRI FOOD PRODUCTS PVT. LTD.

CIN : U15400MP2013PTC030049 | Tel : 0755-4927822

M.P. Pollution Control Board
BHOPAL M.P.
E/No.:
Date : 7/8/24

Thursday, 08 August 2024

To,
The Chairman,
MPPCB, Bhopal, MP

Subject: Compliance of the orders dated 25.07.2024 By Hon'ble Court and request to revoke the suspensions of order of disconnection of power supply.

Reference: Hon'ble Court order Dated 08.08.2024.

Respected Sir,

With due respect, we wish to submit that we have followed all the directions and instructions given to us by the officials of the MPPCB and CPCB to process the raw material which was on hold when the electric power suddenly got disconnected on 16.07.2024.

We were directed to process the leftover raw material which included raw milk, whey and cream to salvage the contents as far as possible while ensuring that there is no pollution while processing. We had submitted our plan for processing and salvaging which was approved by officials and accordingly we processed the entire quantity.

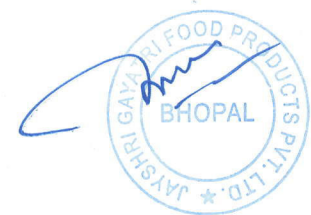
We also took care of the other instructions and guidelines given by them in their letter which included submission of the emergency protection plan, installing flow meters for effluent quantity measurement, installing PTZ camera, earmarking the designated area for storage of hazardous waste material and making slope to the pit, the agricultural land owned by us has been cleaned of any garbage and seeds are sown for growing vegetation and confirmed having obeyed the instructions.

Due to sudden disconnection of the electric power, we were badly affected in terms of business and with us the farmers or other milk producers also got affected who used to sell their milk to us through the collection channels. These farmers and milk producers got badly affected as they earn their livelihood mostly by selling milk to us. On the other hand, we at Jayshri Gayatri Food Products Pvt Ltd had to incur heavy losses due to wastage of milk and related products which were in process due to sudden disconnection of electricity supply we could not complete the process.

The details of the losses are as given below

- Skim milk - 49,500 Liter
- Raw Milk - 1,28,000 Liter
- Raw Cream - 5125 Kg
- Un processed Whey - 23000 Liter
- We converted above raw material to yield following products
- Whey Powder - 1100 kg
- Skimmed milk powder - 13250 kg
- Fat - 7050 kg

M.P. PCB
DEGT
Do G
नमस्कार
आभार
धन्यवाद
व्यक्तिस
पत्रिका





JAYSHRI GAYATRI FOOD PRODUCTS PVT. LTD.

CIN : U15400MP2013PTC030049 | Tel : 0755-4927822

As stated above, Please find below the actions taken towards **complying the requirements**

1. The agricultural land which was found with some garbage like plastic etc has been cleaned manually by us. we have ploughed the land and sowing vegetation for our approx. 180 cows living in the cowshed.
2. We have cleaned all the tanks at our old ETP site and are using them for storing water for our firefighting system (Fire Hydrant system) and for storing more quantity of recycled RO treated waste water. The underground tank at ETP site continues to be used as collection tank and after removal of fat the effluent is being sent to new ETP of 500 KLPD capacity for further treatment.
3. The raw material which got spoiled due to non-availability of electricity is being treated as per the plan. (Disposal Plan already submitted MPPCB & CPCB).
4. ZLD action plan is enclosed with this letter.
5. The ETP of 500 KLPD is having sufficient storage in terms of collection tank, Anaerobic digester, aerobic digester, clarifier1, clarifier 2 and RO water storage tank. Still in case of any breakdown the untreated effluent can be stored for few hours in storage tanks available at the plant near collection tank. In case of any major breakdown where repair may take long time, the production will be halted till ETP is back in operation.
6. The hazardous waste storage site is defined and is separated in our plant and any hazardous material like burnt oil of machines are stored in containers and kept in the defined Hazardous waste storage area only. We have put a display of the name at the designated area.
7. The Milk fat storage tank is defined and is in use. No spoilage takes place. However, during cleaning of milk or cream tanks the residual milk or cream gets into the effluent which is then collected back and stored in metal drums and shall be sold to the authorised recyclers.
8. The new flowmeters have been installed as per the instructions. The picture of the same is attached with this letter. The PTZ camera at ETP site is available and the credentials for the same is enclosed herewith.

Please find below the credentials of both the **Camera at our Old & New ETP:**

App: hilook

User: 919201991420

Password: Milk@Magic

Encryption Password (only for Old ETP): abc123456





JAYSHRI GAYATRI FOOD PRODUCTS PVT. LTD.

CIN : U15400MP2013PTC030049 | Tel : 0755-4927822

Further, we would like to submit the **ZLD plan** as mentioned below-

1. The company draws on an average approx. 30 KLPD water from its borewell. This borewell is authorised for drawing max. 32 KLPD water by CGWA.
2. The Company processes milk for production of various products like Paneer, Cheese etc. and thereby produces whey which is approximately 85% of the quantity of milk handled. Which varies on daily basis based on intake of raw milk, raw milk being a natural commodity and gets affected by season.
3. The remaining quantity of water required for the operation of the plant is received from the recycled RO treated waste water from the ETP situated approx. 2 KM away from the plant, quality of which is maintained as per the norms of the CPCB.
4. The total water available is used for the following purposes
 - a. Operation of the Steam Boiler – 2 nos. with capacity 8 TPH and 12 TPH respectively.
 - b. Operation of the Refrigeration system which is connected with cooling towers and evaporative condensers.
 - c. Cleaning of premises, production area, office area, plant and machinery, equipment, toilets, cleaning of vehicles etc.
 - d. Drinking water, hand wash, foot wash, horticulture, cleaning of uniforms etc.
5. Cooling towers use a lot of water which gets evaporated to attain cold temperature of water which is required by the refrigeration plant and by the heating and cooling heat exchangers during processing of milk and milk products.
6. Approx. 15-acre land is owned/taken on rent by the company which is used for growing vegetation and therefore requires irrigation.
7. The company also maintains a cow shed comprising approx. 180 cows and therefore a lot of water is used for cleaning activities to keep the shed clean. The cow-dung is used to produce manure which is then used for the land mentioned above.
8. The plant has a nano filtration unit, The permeate of this unit is used for CIP/COP (cleaning) of equipment.
9. The plant therefore maintains Zero Liquid Discharge.

Moreover, As instructed by the honourable court , kindly provide us the details in order to provide the Bank guarantee to your good office.

We kindly request you to restore our electricity connection in order us to start with the production process.

We will remain thankful to the officials of MPPCB for their guidance which helps us to improve.

Sincerely yours,

For Jayshri Gayatri Food Products Pvt. Ltd.,

Authorised Signatory



Outlet Flow Meter - Factory



Receiver Flow Meter - ETP



RO Discharge Flow Meter - ETP



RO Receiver Flow Meter - Factory



Item No. 06

**BEFORE THE NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH, BHOPAL
(Through Video Conferencing)**

**Appeal No. 11/2024(CZ)
(I.A. No. 76/2024)**

M/s Jayshri Gayatri Foods products Pvt. Ltd.

Appellant(s)

Vs.

MPPCB through its Member Secretary & Ors.

Respondent(s)

Date of Hearing: 06.08.2024

**CORAM: HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. A SENTHIL VEL, EXPERT MEMBER**

For Appellant(s): Mr. Om Shankar Shrivastava, Adv.
Mr. Dharamvir Sharma, Adv.

For Respondent(s): Mr. Yadvendra Yadav, Adv.
Mr. Mehul Bhardwaj, Adv.
Ms. Parul Bhadhoria, Adv.

ORDER

1. In compliance of the order dated 25.07.2024, the committee headed by the CPCB visited the site where violations are reported and submitted the report with the following non-compliances -
 - i. The ETP installed by the industry was non-operational due to closure of the unit.
 - ii. Industry has indirectly discharged effluents into the natural drain, as the ZLD plant not yet installed, Emergency Protection Plan not submitted till yet.
 - iii. Flow meter at new ETP is not functional and the old ETP is still under use.
 - iv. PTZ camera is not installed.
 - v. Unit is not complying with Water (Prevention and Control of Pollution) Act, 1974.

- vi. The boiler ash found stored near the boiler house requires effective management.
 - vii. The plantation is not as per the CTO condition.
 - viii. The unit has not provided proper closed room acquainted with slope, side channel and pit for the storage of hazardous waste.
 - ix. Empty drums of used oils were kept in open within the premises with the drums of fat milk at the time of inspection.
 - x. No hazardous waste board was displayed at the hazardous waste storage area.
 - xi. The industry is partially complying under the Hazardous & Other Wastes (Management and Transboundary Movement) Rules, 2016.
 - xii. Learned counsel for the State PCB Ms. Parul Bhadoria has submitted the report with the analysis of the sample taken and copy of the previous violation and decision taken by the authorities concerned whereby and whereunder previously vide report dated 11.03.2022 the industry was found violating the terms and conditions of the EC and environmental compensation to the tune of Rs. 01,20,50,000/- (Rs. One Crore Twenty Lacs and Fifty Thousand) was imposed and deposited.
2. The Learned Counsel for the appellant Mr. Om Shankar Srivastava has submitted that this industry is providing the employment to several persons and a food industry which provides the milk and the nearby villagers supply the milk and doing their business, and livelihood and further submitted that if the industry is continuously closed then it will face difficulty for further operation and it may also affect the economy of the nearby villagers.
3. We have considered the measures required to be taken in light of recommendation of CPCB which is as under :-

“The revocation of the closure direction may be considered after the following compliances made by the industry: -

- i. Submit the action plan for cleaning the agricultural land where intentional discharge was done & execute within 7 days.*
- ii. Clean up the old ETP and put PTZ camera to supervise any discharge outside the premise.*
- iii. Scientifically dispose the raw material spoiled during the closure period.*
- iv. Submit the ZLD plan with Bank Guarantee to MPPCB.*
- v. Submit the emergency protection plan.*
- vi. Provide the Hazardous waste storage site, display board as per the HOWM Rules 2016.*
- vii. Provide separate storage for milk fat storage to avoid spillage.*
- viii. Repair flow meter installed at new ETP inlet & other places. Install flow meter at the effluent outlet point at the plant premises. MPPCB may verify the functionality of the same.*

Also, it is recommended that -

- MPPCB may conduct the water audit of the industry to ascertain the actual water consumption, waste water generation, treatment & utilization.*
- MPPCB may assess & imposed Environmental damage cost and recover the same.*

4. Accordingly, we direct the Project Proponent and State PCB to act in accordance with the recommendations and submission by the CPCB and remedial measures must be adopted as soon as possible.

5. After compliance of the recommendation submitted by the CPCB, the project proponent shall submit the report to the State PCB and State PCB will immediately take a decision for the continuance of the operation of the unit. This order may not be treated as a permission to operate the unit,

all the recommendations submitted and reported by the CPCB are complied and in-case steps and measures have been taken by the Project Proponent for the compliances of the conditions, then in that case the State PCB will immediately consider the revocation of the closure direction within a time frame say within a week after the report submitted by the Project Proponent.

6. In-case the State PCBs is of the opinion that the unit is to be permitted to operate, then in that case a bank guarantee of Rs 5 lakhs should be furnished by the unit with the condition that in case of further violation, that amount shall be forfeited in favour of the State.
7. In-case of compliances of the conditions and recommendations submitted by the CPCB, the electric supply may be connected again for proper and smooth functioning and maintenance of the unit. Further Action Taken Report by the State PCB be filed within 15 days.
8. During the course of hearing some representative of the villagers attended the proceeding and submitted an application which is unsigned addressed to the Collector, Sehore. The copy of the application is forwarded to the Collector, Sehore (for proper and necessary action, after verifying it). Another copy of an application of execution in Original Application No. 15/2022 has been filed which is not related to this record. The same may be kept on record.

List it on **29th August, 2024.**

Sheo Kumar Singh, JM

Dr. A Senthil Vel, EM



JAYSHRI GAYATRI FOOD PRODUCTS PVT. LTD.

CIN : U15400MP2013PTC030049 | Tel : 0755-4927822

12th August, 2024



To,
The Regional Officer
MPPCB
Bhopal, MP

Subject: Compliance as per MPPCB letter number 3793 dated 30.07.2024
Reference: Court order dated 06.08.2024 against Appeal No. 11/2024(CZ), before the National Green Tribunal,
Central Zone Bench,

Respected Sir,

With due respect, we wish to state that we have followed all the directions and instructions given to us by the officials of the Pollution Control Board to process the raw material which was on hold when the electric power suddenly got disconnected on 16.07.2024.

We have completed the following tasks as per the orders of the Hon. Court.

1. The agricultural land owned by us has been cleaned thoroughly and seeds have been sown to grow vegetation.
2. The old ETP has been abandoned and only the new ETP of 500 KLPD is functional now. The old ETP tanks have been cleaned and are empty. The effluent available in OLD ETP was sent to 500 KLPD ETP for treatment. All the waste water treatment is being done at 500 KLPD ETP. PTZ camera has been installed.
3. Electric power was restored vide MPPCB letter number 3793 dated 30.07.2024 for 9 days for remedial measures for the scientific disposal of spoiled raw material. the remedial measures were taken to extract spoiled fat and spoiled skimmed milk powder and spoiled whey powder to reduce the load on 500 KLD ETP as the ETP could not handle spoiled milk and other raw material due to high load of fat and solids. Remedial measures were taken to ensure that the load on ETP is not high and is well within the limits of the design parameters of the ETP. It was, therefore, necessary to extract the spoiled fat and spoiled powder from the spoiled milk and whey to handle the spoiled milk as per the pollution laws and to abide by the orders of the NGT.

The details of the activities for salvaging the spoiled products are given below.

The Raw milk available was approx. 128000 liter which was processed and cream was taken out. The skim milk so obtained along with available 49500-liter skim milk became 177500 liter. This skim milk was processed through Nano filtration to make concentrate for further drying process to convert the same into spoiled skimmed milk powder. The total of 13250 kg spoiled SMP obtained after drying process.

The spoiled Cream obtained in the above process was added with the available spoiled cream and converted into 7050 kg spoiled fat.

The spoiled whey which was available approx. 23000 liter was also processed through Nano filtration and then dried to yield 1100 kg spoiled whey powder.

For the above process, we needed steam, water, electricity, compressed air, refrigeration system to support the processing plant for the above activities. The water used was partially from borewell and remaining from treated effluent recycled RO water.

The waste water generated was sent to 500 KLPD ETP for treatment and treated recycled RO water was reused.

Handwritten signature and date:
17/8/2024



JAYSHRI GAYATRI FOOD PRODUCTS PVT. LTD.

CIN : U15400MP2013PTC030049 | Tel : 0755-4927822

The spoiled SMP (Skimmed milk powder) and spoiled whey powder has been stored separately and marked as waste powder while the fat is stored in drums and kept separately for sale to authorised recyclers. The powder shall be used to prepare manure.

4. The ZLD plan is as below. We will also procure and install suitable ME (Evaporator) to evaporate any excess water by July 2025. We are also ready to pay the bank guarantee as per the directions of the MPPCB.

1. The company draws on an average approx. 30 KLPD water from its borewell. This borewell is authorised for drawing max. 32 KLPD water by CGWA.
2. The Company processes milk for production of various products like Paneer, Cheese etc. and thereby produces whey. Which varies on daily basis based on intake of raw milk, raw milk being a natural commodity gets affected by season and demand.
3. The remaining quantity of water required for the operation of the plant is received from the recycled RO treated waste water from the ETP situated approx. 2 KM away from the plant, quality of which is maintained as per the norms of the CPCB. And the evaporator condensate during manufacturing process.
4. The total water available is used for the following purposes
 - a. Operation of the Steam Boiler – 2 nos. with capacity 8 TPH and 12 TPH respectively.
 - b. Operation of the Refrigeration system which is connected with cooling towers and evaporative condensers.
 - c. Cleaning of premises, production area, office area, plant and machinery, equipment, toilets, cleaning of vehicles etc.
 - d. Drinking water, hand wash, foot wash, horticulture, cleaning of uniforms etc.
 - e. The RO reject is evaporated through Mist Evaporators.
5. The company also maintains a cow shed comprising approx. 180 cows and therefore a lot of water is used for cleaning activities to keep the shed clean. The cow-dung is used to produce manure which is then used for the land mentioned above.
6. The plant therefore maintains Zero Liquid Discharge.

5. The ETP of 500 KLPD is having sufficient storage in terms of collection tank and RO water storage tank. Still in case of any breakdown the untreated effluent can be stored in the empty tanks of the old ETP storage tanks till the problem is fixed. In case of any major breakdown where repair may take long time, and the effluent cannot be further stored, the production will be halted till 500 KLPD ETP is functional again.

6. The display board has been properly put at the site of hazardous waste storage area and at the entry gate as per the rules.

7. Separate storage containers have been placed at the hazardous waste storage area to keep spoiled fat till the same is given to authorised recycler of MPPCB.

8. The new flow meters have been installed at 2 places and they are functioning well. The Images have been submitted for your kind information.

As we have completed the tasks as per the order/instructions, we request to kindly restore the electric power supply.

Thanking you,

Sincerely yours,

For Jayshri Gayatri Food Products Pvt. Ltd.,


Authorised Signatory





JAYSHRI GAYATRI FOOD PRODUCTS PVT. LTD.

CIN : U15400MP2013PTC030049 | Tel : 0755-4927822

WATER MASS BALANCE

Uses area	Quantity of water (Liter)	Source of water	Waste water generation (Liter)
Cooling Tower	155000	Recycled treated effluent RO	10000
Steam Boiler	30000	Recycled treated effluent RO	15000
Domestic	5000	Borewell water	3000
Manufacturing Process	25000	Borewell	184000*
Cleaning -in-place	105000	Evaporator condensate	105000
Vehicle cleaning	35000	Evaporator condensate	35000
Gardening	10000	Evaporator condensate	0
Floor cleaning	10000	Evaporator condensate	10000
Toilets	1000	Recycled treated effluent RO	0
Mist Evaporator	125000	RO reject water	0
TOTAL	466000	TOTAL	362000

Assumptions:

*Whey generation from manufacturing process = 159000 liter

500 KLPD Waste water treatment evaporation loss @ 14 % approx.= 51000 liter





क्षेत्रीय कार्यालय
मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड
पर्यावरण परिसर,ई-5, अरेरा कॉलोनी, भोपाल

Annexure-V



Telephone:- 0755-2466392 Email:-romppcb_bpl@rediffmail.com

क्रमांक 1642/क्षेका/प्रनिबो/2024

भोपाल, दिनांक 18/07/2024

प्रति,

सदस्य सचिव,
म.प्र. प्रदूषण नियंत्रण बोर्ड,
भोपाल (म.प्र.)।

विषय:- मेसर्स जयश्री गायत्री फूड्स प्रोडक्ट्स प्रा.लि. ग्राम पिपलिया मीरा, तहसील सीहोर, जिला सीहोर (म.प्र.) पर जल प्रदूषण फैलाने के कारण पर्यावरणीय क्षतिपूर्ति अधिरोपित करने बावत्।

संदर्भ:- मुख्यालय का पत्र क्रमांक 3565 दिनांक 16.07.2024

—0—

उपरोक्त विषयान्तर्गत संदर्भित पत्र के परिपेक्ष्य में मेसर्स जयश्री गायत्री फूड्स प्रोडक्ट्स प्रा.लि. ग्राम पिपलिया मीरा, तहसील सीहोर, जिला सीहोर (म.प्र.) पर पर्यावरण क्षतिपूर्ति अधिरोपित किया जाना प्रस्तावित है। इस हेतु केन्द्रीय प्रदूषण नियंत्रण बोर्ड दिल्ली द्वारा जारी गाईडलाइन्स अनुसार पर्यावरण क्षतिपूर्ति की गणना की गई है। पर्यावरण क्षतिपूर्ति की गणना का विवरण संलग्नक-एक अनुसार है। उद्योग मेसर्स जयश्री गायत्री फूड्स प्रोडक्ट्स प्रा.लि. ग्राम पिपलिया मीरा, तहसील सीहोर, जिला सीहोर (म.प्र.) पर पर्यावरण क्षतिपूर्ति राशि रूपय 3.20 लाख अधिरोपित की जाना प्रस्तावित है।

संलग्न:- उपरोक्तानुसार।

क्षेत्रीय अधिकारी
म.प्र. प्रदूषण नियंत्रण बोर्ड,
भोपाल

Sub: Calculation of Environmental Compensation on M/s Jayshree Gayatri Food Products Pvt. Ltd.

Ref: H.O. MPPCB Letter Number 3565 dated 16-07-2024.

In reference to the order dated 28/08/2019 of the Hon'ble NGT in the matter of OA 593/2017, the environmental compensation is assessed on M/s Jayshree Gayatri Food Product Pvt. Ltd. as per the CPCB Guidelines and the details are given as under:

(A) As per Formula- $EC = PI \times N \times R \times S \times LF$

Where,

EC is Environmental Compensation in Rs.

PI = Pollution Index of industrial sector

N = Number of days of violation took place

R = A factor in Rupees for EC

S = Factor for scale of operation

LF = Location factor

- (i) **Pollution Index of Industrial Sector (PI) : 80**
As per the CPCB guidelines M/s Jayshree Gayatri Food Product Pvt. Ltd. Sehore industry is of Red category medium scale industry therefore, PI is taken as 80.
- (ii) **Number of days of violation took place (N) : 8**
Date of violation observed – 09/07/2024
Date of closure notice issued – 16/07/2024
No. of days of violation = 8 days
- (iii) **Factor in Rs. For EC (R) : 500**
R is a factor in Rupees, which may be a minimum of 100 and maximum of 500. Hence, R is taken as 500, as it a case of gross violation.
- (iv) **Factor for scale of operation : 1.0**
M/s Jayshree Gayatri Food Products Pvt. Ltd. is a medium scale industry. Thus, the factor for scale of operation is taken as 1.0 for medium scale industry.
- (v) **Location factor (LF) : 1.0**
Population of Sehore as per Census 2011 is 1.09 Lakhs and the industry lies within 10km distance from the boundary of Municipal Council, Sehore. Thus, the location factor is taken as 1.0

Thus,

$$EC = PI \times N \times R \times S \times LF$$

$$EC = 80 \times 8 \times 500 \times 1.0 \times 1.0$$

$$EC = \text{Rs. 3,20,000 only}$$


➤ As per CPCB guidelines, in any case minimum environmental compensation shall be Rs. 5000/day.

Hence $EC = \text{No. of Days' Violation} \times 5000$

$$EC = 8 \times 5000$$

$$EC = 40,000$$

Therefore, Maximum EC to be levied hence Compensation Rs. 3,20,000 to be levied on unit.


Jainendra Chandel
Chemist
ROMPPCB Bhopal


Brajesh Sharma
Regional Officer
ROMPPCB Bhopal



मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड

ई-5, अरेरा कालोनी, पर्यावरण परिसर, भोपाल-462016

सम्पर्क: +91-755-2464428/2466191. ईमेल: mpppcb@rediffmail.com वेबसाइट: www.mpppcb.mp.gov.in

75th
भारत
जयश्री

क्रमांक 11000 / गुप्रनिबो / तकनीकी / 2024
प्रति,

भोपाल, दिनांक 16/07/2024



अधिष्ठाता,

मेसर्स जयश्री गायत्री फूड प्रोडक्ट्स प्रा.लि.,

ग्राम-पिपल्यामीरा, तहसील एवं जिला-सीहोर (म.प्र.)

विषय:-

उद्योग द्वारा जल प्रदूषण फैलाने के कारण पर्यावरणीय क्षतिपूर्ति अधिरोपित बाबत।

सन्दर्भ:-

1. उद्योग का दिनांक 10/07/2024 को निरीक्षण।
2. बोर्ड का पत्र क्रमांक 3563/तक/गुप्रनिबो/2024 भोपाल, दिनांक 16/07/2024.

उपरोक्त विषयांतर्गत लेख है कि उद्योग से जल प्रदूषण फैलाने की शिकायत प्राप्त होने पर बोर्ड के क्षेत्रीय कार्यालय, भोपाल के दल द्वारा उद्योग का दिनांक 10/07/2024 को निरीक्षण किया गया। निरीक्षण के दौरान पाई गई प्रदूषण की स्थिति के परिप्रेक्ष्य में बोर्ड के संदर्भित पत्र के माध्यम से जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 की धारा 33 'क' के अंतर्गत उत्पादन प्रक्रिया बंद करने के निर्देश दिये गये।

उद्योग के निरीक्षण के दौरान दूषित जल फैलाने की स्थिति दिनांक 09/07/2024 से 16/07/2024 तक कुल-08-दिन पाई गई जिसके आधार पर बोर्ड के क्षेत्रीय कार्यालय द्वारा माननीय राष्ट्रीय हरित अधिकरण के निर्देशानुसार केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली द्वारा तैयार पर्यावरण क्षतिपूर्ति आंकलन गार्डइलाइन्स अनुसार रूपये 3.20 लाख की पर्यावरण क्षतिपूर्ति अधिरोपित किये जाने की अनुशंसा की गई।

क्षेत्रीय अधिकारी से प्राप्त प्रस्ताव को बोर्ड में गठित समिति के समक्ष विचारार्थ रखा गया, जिसमें समिति द्वारा उपरोक्तानुसार अनुसंधित पर्यावरण क्षतिपूर्ति अधिरोपित किये जाने का निर्णय लिया गया। उपरोक्त तथ्यों के प्रकाश में आपको निर्देशित किया जाता है कि रूपये 3.20 लाख की पर्यावरण क्षतिपूर्ति राशि पत्र जारी होने की दिनांक से 07 दिवस के भीतर बोर्ड के खाते "Punjab National Bank, Epco Branch, Paryavaran-Parisar, E-5, Aare Colony, Bhopal A/c No. 3229010100012663 IFSC Code PUNB0631000" में जमा करावें। निर्धारित समयवाधि में पर्यावरण क्षतिपूर्ति राशि जमा नहीं किये जाने की दशा में नियमानुसार वैधानिक कार्यवाही की जावेगी।

(ए.ए.मिश्रा)

सदस्य सचिव

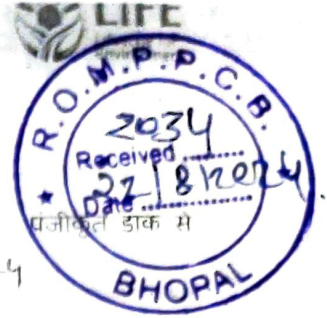
प्रतिलिपि:-

1. निज सचिव, अध्यक्ष, म.प्र.प्रदूषण नियंत्रण बोर्ड, भोपाल की ओर सूचनाार्थ।
2. क्षेत्रीय अधिकारी, क्षेत्रीय कार्यालय, म.प्र.प्रदूषण नियंत्रण बोर्ड, भोपाल की ओर सूचनाार्थ एवं आवश्यक कार्यवाही हेतु।
3. वित्त अधिकारी, म.प्र.प्रदूषण नियंत्रण बोर्ड, भोपाल की ओर सूचनाार्थ।



मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड

पर्यावरण परिसर, ई-5, अरेरा कालोनी, भोपाल (म.प्र.) - 462016
 ☎(0755)2464428, 2466191 e-mail: ms-mppcb@mp.gov.in



क्रमांक 3538/तक/मुप्रनिबो/2024,

भोपाल, दिनांक 20/08/2024

कार्यालय-आदेश

म.प्र.प्रदूषण नियंत्रण बोर्ड द्वारा मेसर्स जयश्री गायत्री फूड्स प्रा.लिमि., ग्राम पिपलिया मीरा, तहसील एवं जिला मीरौर (म.प्र.) को जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 की धारा 33'क' के अन्तर्गत उत्पादन प्रक्रिया बन्द करने के निर्देश दिनांक 16/07/2024 को दिये गये थे। उद्योग द्वारा माननीय राष्ट्रीय हरित अधिकरण के अपील क्रमांक 11/2024 दायर की गई, जिसमें पारित आदेश दिनांक 25/07/2024 के अनुसार दिनांक 30/07/2024 को पेरीसेवल माल के रिमेडियेशन हेतु उद्योग की 09 दिवस हेतु विद्युत आपूर्ति रीस्टोर की गई थी।

माननीय राष्ट्रीय हरित अधिकरण के अपील क्रमांक 11/2024 में दिनांक 06/08/2024 को पारित आदेश में निम्नानुसार पाईन्ट्स दिये गये:-

"3. We have considered the measures required to be taken in light of recommendation of CPCB which is as under:-

"The revocation of the closure direction may be considered after the following compliances made by the industry: -

- Submit the action plan for cleaning the agricultural land where intentional discharge was done & execute within 7 days.
- Clean up the old ETP and put PTZ camera to supervise any discharge outside the premise.
- Scientifically dispose the raw material spoiled during the closure period.
- Submit the ZLD plan with Bank Guarantee to MPPCB.
- Submit the emergency protection plan.
- Provide the Hazardous waste storage site, display board as per the HOWM Rules 2016.
- Provide separate storage for milk fat storage to avoid spillage.
- Repair flow meter installed at new ETP inlet & other places. Install flow meter at the effluent outlet point at the plant premises. MPPCB may verify the functionality of the same."

Also, it is recommended that -

> MPPCB may conduct the water audit of the industry to ascertain the actual water consumption, waste water generation, treatment & utilization.

> MPPCB may assess & imposed Environmental damage cost and recover the same.

4. Accordingly, we direct the Project Proponent and State PCB to act in accordance with the recommendations and submission by the CPCB and remedial measures must be adopted as soon as possible.

5. After compliance of the recommendation submitted by the CPCB, the project proponent shall submit the report to the State PCB and State PCB will immediately take a decision for the continuance of the operation of the unit. This order may not be treated as a permission to operate the unit, but it is for the State PCB to comply the environmental conditions and if all the recommendations submitted and reported by the CPCB are complied and in-case steps and measures have been taken by the Project Proponent for the compliances of the conditions, then in that case the State PCB will immediately consider the revocation of the closure direction within a time frame say within a week after the report submitted by the Project Proponent.

6. In-case the State PCBs is of the opinion that the unit is to be permitted to operate, then in that case a bank guarantee of Rs 5 lakhs should be furnished by the unit with the condition that in case of further violation, that amount shall be forfeited in favour of the State.

7. In-case of compliances of the conditions and recommendations submitted by the CPCB, the electric supply may be connected again for proper and smooth functioning and maintenance of the unit. Further Action Taken Report by the State PCB be filed within 15 days."

उक्त के परिप्रेक्ष्य में क्षेत्रीय अधिकारी मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड भोपाल को दिनांक 09/08/2024 को परीक्षण एवं निरीक्षण कर अभिमत हेतु निर्देशित किया गया, जिसके परिप्रेक्ष्य में क्षेत्रीय अधिकारी द्वारा क्षेत्रीय



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कार्यालय के दल के साथ दिनांक 10/08/2024 को निरीक्षण किया गया, जिसके अनुसार निम्नानुसार स्थिति पाई गई:-

The Geographical locations, photographs and visual observations were recorded during inspection. The statuses of compliance of the recommendations of CPCB by Project proponent were observed during the inspection and details are mentioned as under: -

i. Submit the action plan for cleaning the agricultural land where intentional discharge was done & execute within 7 days

- Project proponent vide letter dated 08/08/2024 and dated 12/08/2024 has submitted action taken report for the cleaning of agriculture land where intentional discharge was done.
- PP has cleaned and ploughed the land and sowing vegetation for cows.
- The MPPCB officials inspected the agriculture land on 10/08/2024 and observed that the pipes used for discharge of untreated industrial effluent of M/s Jayshri gayatri foods Pvt. Ltd., Village-Pipaliya Meer. on agriculture land are removed and no pipe was observed.
- No industrial effluent was observed on the agriculture land during inspection.
- The agriculture land on which intentional discharge was seen on dated 10/07/2024 was cleaned by PP and also ploughed the land to overturn the upper soil cover.
- The grass was seen growing on the land.

ii. Clean up the old ETP and put PTZ camera to supervise any discharge outside the premise

- PP vide letter dated 08/08/2024 and dated 12/08/2024 submitted that they have cleaned all the tanks of old ETP and will be used for storing water for firefighting system.
- As per letter underground tank at ETP site will be used as effluent collection tank and after removal of fat the effluent will be transferred to new Effluent Treatment Plant of 500 KLD capacity for treatment.
- The MPPCB officials on dated 10/08/2024 inspected the old ETP of 200 KLD capacity located on the back site of industry and observed that the tanks are cleaned & emptied and not effluent was found stored in to it.
- PTZ camera was found installed on the column of boiler house. The representative of unit shown the live demonstration of PTZ camera. It was operational and having clear view to supervise and discharge outside the premises.

iii. Scientifically dispose the raw material spoiled during the closure period

- PP vide letter dated 08/08/2024 and dated 12/08/2024, submitted that the raw material which got spoiled due to non-availability of electricity is being treated as per plan. The spoiled milk which was already there in the stock used to produce waste powder and waste fat and remaining waste water sent to ETP for treatment.
- The MPPCB officials on dated 10/08/2024 inspected the plant and observed that the perishable matter is deposited of as all the tanks were found empty.
- As per the Honble NGT order dated 25/07/2024, MPPCB issued vide order dated 30/07/2024 to MPEB to revoke the electric power supply for 09 days to scientific disposal of the spoiled raw material, .
- Accordingly PP has operated the plant to reduce the pollution load of the spoiled milk by removing waste powder and waste from the spoiled milk and then sent the waste water generated from above process to ETP of 500 KLD capacity for final treatment.
- During inspection no foul smell was felt within the plant area.
- During inspection the electric power of the unit was found disconnected by MPEB and plant was not in operation.

iv. Submit the ZLD plan with Bank Guarantee to MPPCB

- PP vide letter dated 08/08/2024 and dated 12/08/2024 submitted the ZLD plan.
- As per ZLD plan PP submitted that they will also procure and install suitable ME (Evaporator) to evaporate any excess water by July 2025. They will pay the bank guarantee as per the directions of the MPPCB.
- The main points of ZLD plan is as under:
 - The company draws on an average approx. 30 KLPD water from its borewell. This borewell is authorised for drawing max. 32 KLPD water by CGWA.



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○ The Company processes milk for production of various products like Paneer, Cheese etc. and thereby produces whey. Which varies on daily basis based on intake of raw milk, raw milk being a natural commodity gets affected by season and demand

○ The remaining quantity of water required for the operation of the plant is received from the recycled RO treated waste water from the ETP situated approx. 2 KM away from the plant, quality of which is maintained as per the norms of the CPCB. And the evaporator condensate during manufacturing process.

○ The total water available is used for the following purposes

- Operation of the Steam Boiler -2 nos. with capacity 8 TPH and 12 TPH respectively.
 - Operation of the Refrigeration system which is connected with cooling towers and evaporative condensers.
 - The RO reject is evaporated through Mist Evaporators.
 - Cleaning of premises, production area, office area, plant and machinery, equipment, toilets, cleaning of vehicles etc.
 - Drinking water, hand wash, foot wash, horticulture, cleaning of uniforms etc.
- The company also maintains a cow shed comprising approx. 180 cows and therefore a lot of water is used for cleaning activities to keep the shed clean. The cow-dung is used to produce manure which is then used for the land mentioned above.

○ The plant therefore maintains Zero Liquid Discharge.

➤ The MPPCB officials on dated 10/08/2024 inspected the Bore well, Fresh water storage area, Effluent Treatment Plant of 500 KLD capacity.

➤ The 500KLD UASB technology based ETP has following unit operations with their capacity:

S.NO.	Unit operation	Capacity
1.	Screen Chamber & Fat trapper	08 KL
2.	Equalization tank	450KL
3.	UASB reactor	3000KL
4.	Primary clarifier	150KL
5.	Aeration tank	750KL
6.	Secondary clarifier	150KL
7.	Filter feed tank	25KL
8.	Ultra-Filtration	50KL
9.	Reverse Osmosis	20KL/hr
10.	RO permeate tank	80KL
11.	RO reject tank	70KL

➤ The ETP was found operational but effluent was not coming from the plant as power supply of the plant was disconnected. PP informed that the ETP is kept functional to make bio-reactor media alive. This is achieved by recirculation of available waste water.

➤ Two HDPE pipes line are laid from plant to ETP and from ETP to Plant to carry effluent and treated water respectively through these pipes.

➤ A site lab is establish in the ETP premises and record being maintained about flow and chemical parameters of effluent and treated waste water.

➤ The UASB anaerobic digester

➤ Two PTZ cameras are installed which are accessible through internet

v. **Submit the emergency protection plan**

➤ PP vide letter dated 08/08/2024 and dated 12/08/2024 submitted the emergency protection plan.

➤ As per plan 500 KLPD is having sufficient storage in terms of collection tank and RO water storage tank. Still in case of any breakdown the untreated effluent can be stored in the empty tanks of the old ETP storage tanks till the problem is fixed. In case of any major breakdown where repair may take long time, and the effluent cannot be further stored, the production will be halted till 500 KLPD ETP is functional again.

vi. **Provide the Hazardous waste storage site, display board as per the HOWM Rules 2016**

➤ The MPPCB officials on dated 10/08/2024 inspected the Hazardous Storage area and the display board as per the HOWM Rules 2016

➤ PP has provided covered shed with proper platform and collection pit for Hazardous waste storage within the plant premises.

➤ Display board as per the HOWM Rules 2016 is provided at the entrance of the plant.



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- vii. **Provide separate storage for milk fat storage to avoid spillage.**
 ➤ The MPPCB officials on dated 10/08/2024 inspected the Storage area for milk fat storage. PP has provided covered shed with proper platform.
- viii. **Repair flow meter installed at new ETP inlet & other places. Install flow meter at the effluent outlet point at the plant premises. MPPCB may verify the functionality of the same**
 ➤ The MPPCB officials on dated 10/08/2024 inspected the flow meters installed at Generation point of effluent at plant, at ETP inlet, at ETP outlet and at RO inlet.
 ➤ The new flow meters are installed and were in functional condition.

Additional Points

- ix. **MPPCB may conduct the water audit of the industry to ascertain the actual water consumption, waste water generation, treatment & utilization.**
 ➤ The MPPCB officials on dated 10/08/2024 discussed the actual water consumption, waste water generation, treatment & utilization of treated waste water with the plant representative. Accordingly the information provided by PP are given as under:
- The product wise manufacturing process and the details of plant and machinery are provided.
 - There are total 10 products manufactured using milk as main raw material.
 - The products are Butter, Cheese, Cream, Dairy Based Dessert (Sweet), Fat Spread and Mayonise, Flavoured Milk, Ghee, Milk Powder, Paneer and Ready To Eat.
 - Water supply is from one bore well and per day water extraction is 32 KLD. Plant is having a 100 KL storage facility within the plant premises.
 - The average production is reported as 250000LPD of Milk.
 - There are two Boilers of 8 TPH capacity and 12 TPH capacities. Water consumption is 30 KLD and Boiler blow down is 15 KLD.
 - DM plant is having capacity of 10KLPH capacity.
 - Water consumption and discharge from different activities are as under:

Activity	Quantity
Water consumption in Boiler	30KLPD
Boiler Blow down KLD	15KLPD
DM Plant Details	10KLPH
Manufacturing Process KLD	25KL
Water required for the washing and cleaning in KLD	150KL
Water consumption in Plantation	10 KLPD
Total waste water generation KLD	362 KLPD
Quantity of Treated waste water recycled KLD	186 KLPD
Uses of Recycled treated waste water KLD	186 KLPD

- Activity wise water consumption and source of water is given as under:

Uses Activity	Quantity of Water (liters)	Source of Water	Waste water generation (liters)
Cooling Tower	155000	Recycled treated effluent RO	10000
Steam Boiler	30000	Recycled treated effluent RO	15000
Domestic	5000	Borewell	3000
Manufacturing Process	25000	Borewell	184000*
Cleaning -in-place	105000	Evaporator condensate	105000
Vehicle cleaning	35000	Evaporator condensate	35000
Gardening	10000	Evaporator condensate	0
Floor cleaning	10000	Evaporator condensate	10000
Toilets	1000	Recycled treated effluent RO	800
Mist Evaporator	155000	RO reject water	0

- In view of above it is observed that during the manufacturing of Paneer, Cheese, Skim Milk, Butter, Fat



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Spread water is not added but water is generated. Whereas in the manufacturing of Mayo water is consumed for preparation.

➤ Most of the water is required for cleaning and washing purposes to maintain hygienic conditions within the plant area.

➤ The vehicles carrying fresh milk to plant also washed thoroughly with fresh water after unloading of milk.

➤ In view of Fresh water intake from Bore well is approx 32 KLD whereas waste water generation is approx 320-365 KLD (Avg).

➤ **MPPCB may assess & imposed Environmental damage cost and recover the same.**

➤ Environmental Compensation on M/s Jayshri Gayatri Food Products Pvt. Ltd., Village-Pipaliya Meera, Tehsil- Sehore, District- Sehore (M.P.) for violation period 10/07/2024 to 16/07/2024. is assessed based on the CPCB methodology of EC assessment.

➤ Environmental Compensation to be levied on M/s Jayshri gayatri foods Pvt. Ltd., Village-Pipaliya Meera, Tehsil- Sehore, District- Sehore is **Rs. 3.20 Lakhs-**

उक्त के प्रकाश में क्षेत्रीय अधिकारी द्वारा उद्योग मेसर्स मेसर्स जयश्री गायत्री फूड्स प्रा.लिमि., ग्राम पिपलिया मीरा, तहसील एवं जिला सीहोर (म.प्र.) में एनजीटी के निर्देशों के पालन की स्थिति संतोषजनक पाई गई तथा उद्योग की विद्युत आपूर्ति रीस्टोर करने की अनुशंसा की गई।

उपरोक्तानुसार माननीय राष्ट्रीय हरित अधिकरण के निर्देशों के परिपालन की स्थिति को एवं क्षेत्रीय अधिकारी, भोपाल की अनुशंसा को दृष्टिगत रखते हुए तथा बोर्ड को जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 की धारा 33 क के अंतर्गत प्रदत्त शक्तियों का उपयोग करते हुये निम्नानुसार निर्देश दिये जाते हैं:

1. विद्युत विभाग उद्योग की विद्युत आपूर्ति प्रदान करेगा।
2. संबंधित विभाग उद्योग को प्रदत्त जल आपूर्ति करे।
3. उद्योग बोर्ड द्वारा दी गई सम्मति शर्तों को लागू करेगा।
4. उद्योग शून्य निस्त्राव की स्थिति संधारित करने हेतु माननीय राष्ट्रीय हरित अधिकरण के आदेश दिनांक 06/08/2024 के पैरा 3 में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा दी गई अनुशंसाओं का पालन सुनिश्चित करेगा एवं शून्य निस्त्राव योजना को लागू करने की वचनबद्धता हेतु योजना की लागत की 25 प्रतिशत राशि की बैंक गारण्टी दिनांक 15/10/2024 के पूर्व बोर्ड में जमा करेगा। आदेश की प्रति संलग्न है।
5. उद्योग राष्ट्रीय हरित अधिकरण के आदेश दिनांक 06/08/2024 के पैरा 6 के अनुसार भविष्य में उल्लंघन न हो, हेतु रुपये 5.00 लाख की बैंक गारण्टी आगामी 3 वर्षों की वैधता अवधि के साथ तत्काल जमा करेगा।
6. उद्योग, बोर्ड द्वारा निर्धारित पर्यावरण क्षतिपूर्ति राशि रुपये 3.20 लाख तत्काल जमा करेगा।

बोर्ड के उपरोक्त निर्देश का पालन न करने पर उद्योग के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 की धारा- 41 के अन्तर्गत न्यायालय में विधिक प्रकरण दायर करने एवं माननीय राष्ट्रीय हरित अधिकरण के निर्देशों के अनुसार बैंक गारण्टी जप्त की कार्यवाही की जावेगी।

संलग्न : उपरोक्तानुसार

म.प्र.प्रदूषण नियंत्रण बोर्ड की ओर से

(ए.ए. मिश्रा)
सदस्य सचिव



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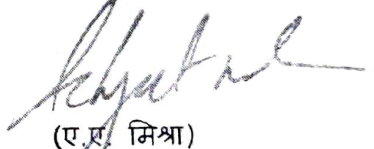
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क्रमांक 3939/तक/मुप्रनिबो/2024,

भोपाल, दिनांक 20/08/2024

पतिलिपि:-

- 1 निज सचिव, अध्यक्ष, म.प्र. प्रदूषण नियंत्रण बोर्ड की ओर सूचनार्थ।
- 2 कलेक्टर, कार्यालय कलेक्टर, जिला सीहोर (म.प्र.) की ओर आवश्यक कार्यवाही हेतु प्रेषित।
- 3 अधीक्षण यंत्री, (ओ. एण्ड. एम.) मध्य क्षेत्र विद्युत वितरण कम्पनी लिमि., जिला-सीहोर की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित। कृपया उक्त उद्योग को प्रदत्त विद्युत संयोजन कर इस कार्यालय को अवगत करावें।
- 4 महाप्रबंधक, जिला व्यापार एवं उद्योग केन्द्र जिला सीहोर की ओर सूचनार्थ।
- 5 अधिष्ठाता मेसर्स जयश्री गायत्री फूड्स प्रा.लिमि., ग्राम पिपलिया मीरा, तहसील एवं जिला सीहोर (म.प्र.) की ओर सूचनार्थ एवं पालनार्थ।
- 6 ✓ क्षेत्रीय अधिकारी, क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड ^{भोपाल} की ओर सूचनार्थ एवं आदेश का पालन सुनिश्चित करने हेतु आवश्यक कार्यवाही बाबत।


(ए.ए. मिश्रा)
सदस्य सचिव



कार्या. सहायक यंत्री (अर्द्धशहर) म.प्र.म.क्षे.वि.वि.क.लि.

सीहोर

क्र./कार्या./सहा.य./अर्द्ध.श./301

सीहोर, दिनांक :- 21-08-24

प्रति,

✓ महाप्रबंधक (सं./स)

म.प्र.म.क्षे.वि.वि.क.लि

वृत्त सीहोर,

विषय:- मैसर्स जय श्री गायत्री फुड प्रोडक्ट ग्राम पिपलियामीरा का कनेक्शन पुनः जोड़ने की सूचना देने हेतु।

उपरोक्त विषयांतर्गत लेख है कि आपके मौखिक आदेशानुसार , एच.टी. उपभोक्ता मैसर्स जय श्री गायत्री फुड प्रोडक्ट, ग्राम पिपलियामीरा के विद्युत कनेक्शन, जिसको दिनांक 08/08/24 को सायंकाल 06 बजे, जिसका सर्विस क्रमांक 2678816827 है, को विच्छेदित (TDC) कर दिया गया था। जिसे आज दिनांक 21/08/24 की सुबह 09 बजकर 25 मिनि. पर पुनः जोड़ दिया गया है। जो कि इस पत्र के साथ आपकी ओर सूचनार्थ प्रेषित है।


सहायक यंत्री (अर्द्धशहर)

म.प्र.म.क्षे.वि.वि.क.लि. सीहोर

प्रतिलिपि :-

1. उपमहाप्रबंधक महोदय (सं./सं.) म.प्र.म.क्षे.वि.वि.क.लि. संभाग सीहोर की ओर सूचनार्थ प्रेषित।
2. उपमहाप्रबंधक महोदय (बी.आई.सेल) म.प्र.म.क्षे.वि.वि.क.लि. सीहोर की ओर सूचनार्थ प्रेषित।


सहायक यंत्री (अर्द्धशहर)

म.प्र.म.क्षे.वि.वि.क.लि. सीहोर